


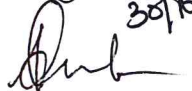
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/222/2016
NAME OF THE PETITIONER(S) : S. Ramesh
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. ANAND KUMAR	COUNSEL FOR PETITIONER	
2.	K. Arun pradesh	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed some time for submitting arguments. Time enlarged at request. **Put up on 19.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)